

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

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C.C.P. NO. 360/93 in  
O. A. NO. 1322/91

New Delhi this the 18th day of January, 1994.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

1. Smt. Bhar Pai  
 2. Smt. Mala Devi  
 3. Smt. Shamoo Devi  
 4. Phool Wati  
 5. Shri Ram Charan  
 6. Shri K. C. Dass  
 7. Shri Sarwan Kumar  
 8. Shri Suresh Prasad  
 9. Shri Narendra Kumar  
 10. Shri Ashok Prasad  
 11. Shri B. P. Singh  
 12. Shri Prem Kumar  
 13. Shri Tej Pal Singh  
 14. Shri Parmatma Prasad  
 Address : 66, Baber Road,  
 New Delhi - 110001.

\*\*\* Petitioners

By Advocate Shri Salar M. Khan, Proxy for  
Ms. Nitya Ramakrishna

## Versus

1. Shri S. K. Parthasarathi,  
Director General of Post,  
Secretary to the Ministry of  
Communication, Sanchar Bhawan,  
New Delhi - 110001.
2. Shri Alok Saksena,  
Senior Superintendent of RMS,  
New Delhi Sorting Division,  
Megh Doot Bhawan, New Delhi...

## Respondents

By Advocate Shri Jog Singh

O R D E R (C R A L)

Hon'ble Mr. Justice V. S. Malimath, Chairman -

In view of the submissions made by both the counsel that the Supreme Court has granted the SLP and granted interim order of stay, this C.C.P. does not survive. It is accordingly disposed of. *(Signature)*

( S. R. ADIGE )  
MEMBER (A)

( V. S. MALIMATH )  
CHAIRMAN

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